

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2837
TO BE ANSWERED ON 3RD AUGUST, 2022**

PRICING OF SPECTRUM

2837. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI)'s latest recommendations on the auction of airwaves identified for 5G services, particularly the pricing of spectrum, have triggered disappointment within the industry and if so, the details thereof; and
- (b) the details of the corrective steps proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) Based upon the recommendations of Telecom Regulatory Authority of India (TRAI) dated 11.04.2022, Union Cabinet in its meeting dated 14-06-2022 has approved the reserve prices for right to use of Spectrum in various bands identified for IMT/5G. The auction for right to use of Spectrum for 20 years commenced on 26.07.2022. M/s Reliance Jio Infocomm Ltd, M/s Bharti Airtel Ltd, M/s Adani Data Networks Ltd. and M/s Vodafone Idea Ltd have actively participated in this auction. Enthusiastic participation of industry is observed. 71% of total spectrum put to auction has been sold. Total bid amount is Rs.1,50,173 crore. The auction completed after 40 rounds of bidding on Day 7 of Spectrum Auction (01.08.2022) and bids are received in 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2500 MHz, 3300 MHz and 26 GHz bands.
